

(c) whether any deposits of Iron pyrites containing a high percentage of Sulphur are available in India and if so, where?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Natural sulphur (brimstone) is not known to occur in India. Deposits of pyrites, however, which is a source of sulphur, have been located at a few places.

(b) Pyrite has been used successfully for the manufacture of sulphuric acid in this country and during the last one year quantities of pyrites obtained from the Am or deposits of Bihar have actually been supplied to the various Indian firms engaged in the manufacture of sulphuric acid.

(c) A statement giving available information is laid on the Table of the House.

#### STATEMENT

S. No.	Location of the known pyrite deposits in India	Sulphur contents
(1)	Amjor, Sahabad District, Bihar	40% to 46%
(2)	Tara Devi, near Simla	16.96% to 26.43%
(3)	Ingaladhal deposits, Mysore	20.81%
(4)	Polur in North Arcot District, Madras	25%
(5)	Wynaad Deposits in Nilgiri District, Madras	Very low Sulphur content.

#### POSTS HELD BY SCHEDULED CASTES

716. Dr. Jatav-vir: Will the Minister of Home Affairs be pleased to state:

(a) the number of gazetted posts in different grades held by the members of the Scheduled Caste in the Central Secretariat during the years 1950, 1951 and 1952 separately;

(b) the number of the members of the Scheduled Caste who were holding gazetted posts prior to the implementation of the Central Secretariat Reorganization scheme and who were reverted to lower posts as a result of the scheme;

(c) whether it is a fact that these officers had not earned any adverse reports; and

(d) what steps Government propose to take to include members of the Scheduled Caste adversely affected by the scheme in the category of protected personnel?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) Information relating to the confidential reports is treated as confidential.

(d) Protection against reversion has been granted to officers satisfying certain criteria regarding length of service in different grades. Scheduled Caste officers who satisfy these criteria are also eligible for this protection. No further extension of the protection is contemplated.

#### TRAVELLING AND DAILY ALLOWANCE TO HONORARY ASSISTANT RECRUITING OFFICERS

717. Shri K. C. Sodhia: (a) Will the Minister of Defence be pleased to state whether it is a fact that payment of travelling and daily allowance to Honorary Assistant Recruiting Officers has been discontinued from 1st January 1952?

(b) What is the total number of such officers at present?

(c) What is the total number of paid Assistant Recruiting Officers at present and what is their scale of salary?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes. The payment of travelling and daily allowance to these personnel is made only during periods of war or periods of emergency when they are required to travel on recruiting duty which they are not required to do during peacetime. By discontinuing the allowances we have only reverted to peace time conditions.

(b) 138.

(c) 43. They are service officers of the rank of Captain or equivalent rank and receive pay and allowances of their rank.

#### INCOME-TAX CASES

718. Shri K. C. Sodhia: (a) Will the Minister of Finance be pleased to state the total number of cases dealt with by the income-tax officers during 1950-51 and 1951-52?

(b) How many of these were assessed to income-tax?